

14

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: JAIPUR BENCH: JAIPUR.

O.A. No.462/93

Date of order: 22.4.1998

Ramesh Chandra Sharma S/o Shri Bhanwar Lal
Sharma, aged 30 years, R/o Plot No.110-111,
Near Rajoria School, Hasanpura, Jaipur, now-
a-days Daily Rated Casual Labour, Department
of Telecom (Accounts), Jaipur.

: Applicant

Versus

1. Union of India through Secretary, Ministry
of Telecommunication, Government of India,
New Delhi.
2. Assistant General Manager (Admn.), Office of
Chief General Manager, Telecommunication,
Rajasthan Circle, Sardar Patel Marg,
Jaipur.

: Respondents

Mr. Shiv Kumar, counsel for the applicant
Mr. Zakir Hussain, proxy for
Mr. M. Rafiq, counsel for the respondents

CORAM:

HON'BLE SHRI RATAN PRAKASH, MEMBER (JUDICIAL)

O R D E R

(PER HON'BLE SHRI RATAN PRAKASH, JUDICIAL MEMBER)

The learned counsel for the applicant seeks permission
to withdraw this O.A. with a liberty to file a fresh O.A. in
view of changed circumstances. The request is allowed as
prayed for. The O.A. is dismissed as withdrawn with no
order as to costs.



(RATAN PRAKASH)
JUDICIAL MEMBER